

(न) क्या सरकार भोजपुरी भाषा और साहित्य को प्रोत्साहन देने के बारे में विभिन्न स्थानों से भोजपुरी समुदाय द्वारा की जाने वाली मांग से अवगत है; और

(घ) यदि हाँ, तो उस पर सरकार की प्रतिक्रिया क्या है और क्या सरकार का रेडियो और टेलीविजन पर इस भाषा के कार्यक्रमों को अधिक समय उपलब्ध कराने का विचार है?

सूचना और प्रसारण मंत्रालय में उपमन्त्री (श्री अरिफ मोहम्मद खान) : (क) भोजपुरी में साहित्य प्रकाशित करने के दृष्टिकोण से प्रकाशन विभाग जो सूचना और प्रसारण मंत्रालय का एक माध्यम एकाक है अंग्रेजी और संविधान की आठवीं अनुसूची में शामिल 14 मुख्य भारतीय भाषाओं में पुस्तकें प्रकाशित करता है। उस अनुसूची में भोजपुरी शामिल नहीं है। मुजफ्फरपुर दूरदर्शन केन्द्र भोजपुरी भाषा क्षेत्र में स्थित होने के कारण भोजपुरी में भी कार्यक्रम प्रस्तुत करता है।

(ख) फीचर फिल्मों का निर्माण निजो क्षेत्र में है। इस प्रकार की फिल्मों के निर्माण के लिये प्रोत्साहन देने की केन्द्रीय सरकार की कोई योजना नहीं है।

(ग) और (घ). कोई विशिष्ट मांग प्राप्त नहीं हुई है। आकाशवाणी के पटना, इलाहाबाद, वाराणसी और गोरखपुर केन्द्र अब भी भोजपुरी भाषा लोगों की सांस्कृतिक अभिव्यक्ति के लिये मंच उपलब्ध करने के लिये कार्यक्रम प्रसारित करते हैं। भोजपुरी में लोकगीतों को भी समय-समय पर आकाशवाणी के विभिन्न केन्द्रों से प्रसारित किया जाता है। दूरदर्शन केन्द्र कभी-कभी भोजपुरी की फीचर फिल्मों और इस प्रकार की फिल्मों के गीतों और भोजपुरी लोकगीतों को भी टेलीकास्ट करते हैं। इस प्रकार के टेलीकास्टों/प्रसारणों का समय बढ़ाने का फिलहाल कोई प्रस्ताव नहीं है।

'Flash Strike' by AIR and Doordarshan

1508. SHRI ASHFAQ HUSAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons behind the "Flash Strike" by AIR/Doordarshan staff of Delhi; and

(b) what action Government have taken to meet the genuine demands of AIR/Doordarshan staff?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMAD KHAN): (a) and (b). This was due to a localised situation involving the production of the entry pass to the Security Guard at the gate and not with reference to any demands from the staff. An enquiry has been conducted into the incident.

Prosecutions under Inter-State Migrant Workmen (Regulation of Employment and Condition of Service Act, 1979)

1509. SHRI D.S.A. SIVAPRAKASHAM: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the total number of prosecutions launched under the Inter-State Migrant Workmen (Regulation of Employment and Condition of Service Act, 1979) so far; and

(b) the result of the prosecutions?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) and (b). Information is being collected and will be laid on the Table of the House.

Projects for Indian-Soviet films

1510. SHRIMATI SANYOGITA RANE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the existing projects for Indian-Soviet films;

(b) the titles of these films; and

(c) when these are likely to be translated into action?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) to (c). A full length documentary film on Jawaharlal Nehru is proposed to be made as a co-production between Films Division, Government of India and All Union Corporation Sovin-film (Moscow-USSR) and Tsentrnauchfilm Studio (Moscow-USSR). After a series of discussions between the Indian and Soviet sides the draft script of the film has been prepared and is awaiting the approval of the Government. At this stage it is difficult to indicate the time by which the film is likely to be made.

Time taken for transmitting English and Hindi telegrams

1511. SHRIMATI MADHURI SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have made a comparative study about the time taken in sending Hindi and English telegrams;

(b) whether it is also a fact that telegraph offices have only Morse machines for transmitting Devnagari telegrams; and

(c) the steps to be taken to use more efficient and faster system for Hindi telegrams?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). No, Sir. Beside Morse system, Hindi teleprinters are also provided to telegraph offices wherever justified for efficient and fast transmission of Hindi telegrams.

Crisis in Soda Ash Industry

1512. SHRI RAMJI BHAI MAVANI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether crisis prevails in Soda Ash Industry in the country particularly in Gujarat State and other States where these industries have had a considerable production during the last five years;

(b) what remedial measures and protection proposed to be given by Government to overcome the crisis; and

(c) what are the present prevailing prices of Soda Ash in India as well as in the international market particularly from where the Soda Ash is being imported?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. R. RATH): (a) and (b). Import of soda ash is on Open General Licence (OGL). The indigenous manufacturers have been representing that because of large scale imports and poor off-take, stocks are accumulating and that unless imports are banned, the industry would be badly affected. However, the consumers associations like the All India Glass Manufacturers Federation (AIGMF) and All India Silicate Manufacturers' Association (AISMA) are pleading for the continuance of the present Import Policy. The Import Policy is constantly under review taking into account the demand and indigenous availability.

(c) Import prices of soda ash vary from consignment to consignment depending upon the country of origin and the volume of consignment. It is reported that c.i.f. prices of some consignments of soda ash light are now of the order of US \$80 per tonne, Bombay. The international c.i.f. price of soda ash is reported to be around